NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER : TCP/63/2016

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

S.No. Name (in Capital) Represented by Signature

ROHAM RAJASEKARAN Courselfer den.
Reisegopal de Roephunallan
Advocation

2. GOWRI.V. FUR RAMANIQ SHANKAR, RESPONDENTS

ORDER

Counsels representing both the parties are present. Counsel for petitioner is directed to furnish two sets of the documents for the purpose of hearing before the next date of hearing. The matter is posted for final hearing. Put up on

08.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)